
Fwd: Prayer

From : Judicial Section <ngtjudicial-kolkata@gov.in>

Mon, Apr 01, 2024 12:13 PM

Subject : Fwd: Prayer 7 attachments**To :** Vivek Sankar <viveksankar.1990@gov.in>

From: "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>**To:** "Judicial Section" <ngtjudicial-kolkata@gov.in>**Sent:** Monday, April 1, 2024 9:31:59 AM**Subject:** Fwd: Prayer

From: haripriyapatel@gmail.com**To:** "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>**Sent:** Tuesday, March 26, 2024 8:33:34 AM**Subject:** Prayer

To

The Honorable Chairman

National Green Tribunal

Eastern Zone Branch , Kolkata

Honorable Sir,

I Smt Haripriya Patel would like to bring your kind notice that my old parents are residing presently at Lane-2/1, Kalyan Nagar, SRIT Colony, Budhraj, Sambalpur, Odisha. Adjacent to our residence one open sewage drain is passing. The flowing of water through the sewerage drain is full of dirt, human excreta, hospital effluents, garbage etc. The water flowing through the drain is highly polluted. The drain water is causing pollution to the locality around our residence. The inhabitants in our area are staying in a polluted environment due to such a drain which is emanating foul smell , stinking and polluted. The people in our locality are suffering frequently with dengue fever as the drain becomes the breeding ground for mosquitoes. The honorable SC in its

judgement highlighted that the right to clean environment is fundamental rights and the government should make all out efforts to provide a clean environment to its citizens.

The same situation of sewage drain exists throughout the city of Sambalpur. The drain water is causing pollution to the localities around the drain. The inhabitants around the drain are staying in a polluted environment which is emanating foul smell, stinking and polluted. The people around the drain are suffering frequently with dengue fever as the drain becomes the breeding ground for such mosquitoes.

In our case the problem can be solved to a great extent by providing concrete coverage over the drain with a suitable manhole for cleaning.

In this matter, I have submitted one grievance to Sambalpur municipal corporation on 4-Feb-2023 through mail(**Annexure-I**) but no action has been initiated by the corporation till now. Hence I pray the honorable tribunal to direct the authorities to provide concrete coverage over the drain so that the people around the drain can stay in pollution free environments. I am also enclosing the photograph of some portion of the drain for your kind reference which I have also sent to Sambalpur municipal authorities earlier .

Smt Haripriya Patel

106, Lumbini Enclave
Chandrasekharpur
Near Care Hospital
Bhubaneswar-751021
Mob:9437842777

--
RAJA CHATTERJEE
REGISTRAR,
NATIONAL GREEN TRIBUNAL,
EASTERN ZONAL BENCH, KOLKATA.
PHONE No. 033-23240094
EMAIL: registrarngt-kolkata@gov.in

--

Regards

Judicial Section,
National Green Tribunal,
Eastern Zone Bench,
New Town, Kolkata - 700161
Ph. 033-2324 0089
Email: ngtjudicial-kolkata@gov.in



figure-3.jpg
3 MB



figure-4.jpg
4 MB



figure-1.jpg
4 MB



figure-2.jpg
4 MB



figure-5.jpg
5 MB



figure-6.jpg
4 MB

 **Annexture-I.pdf**
151 KB



Haripriya Patel <haripriyapatel@gmail.com>

Prayer

Haripriya Patel <haripriyapatel@gmail.com>
To: sambalpurm.hud@nic.in

Sat, Feb 4, 2023 at 8:42 AM

To
Municipal Commissioner
Sambalpur

Respected Sir,

I Smt Haripriya Patel would like to bring your kind notice that my old parents are residing presently at Lane-2/1, Kalyan Nagar ,SRIT Colony, Budhraj Sambalpur. Adjacent to our residence one open sewage drain is passing. The flowing of water through the sewerage drain is full of dirt, human excreta, hospital effluents, garbage etc. The water flowing through the drain is highly polluted. The drain water is causing pollution to the locality around our residence. The inhabitants in our area are staying in a polluted environment which is stinking and inhabitable. The people in this area are suffering frequently with dengue fever as the drain becomes the breeding ground for such mosquitoes. The honourable SC in its judgement highlighted that the right to clean environment is fundamental rights and the government should make all out efforts to provide a clean environment to its citizens.

The same situation of sewage drain exists throughout our colony and all over the city of Sambalpur. The drain water is causing pollution to the localities around the drain. The inhabitants around the drain are staying in a polluted environment which is stinking and inhabitable. The people around the drain are suffering frequently with dengue fever as the drain becomes the breeding ground for such mosquitoes.

In our case the problem can be solved to a great extent by providing concrete coverage over the drain with a suitable manhole for cleaning.

Hence, I request the authorities to provide concrete coverage over the drain so that the people around the drain can stay in pollution free environments. I am also enclosing the photograph of some portion of drain for your kind reference.

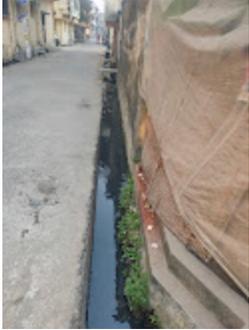
With Regards

Smt Haripriya Patel
Lane-2/1, Kalyan Nagar
SRIT Colony, Budharaja
Sambalpur
Mob:9437842777

6 attachments



IMG20230129070339.jpg
3457K



IMG20230129070257.jpg
3825K



IMG20230129070249.jpg
3745K



IMG20230129070413.jpg
3987K



IMG20230129070558.jpg
5456K



IMG20230129070614.jpg
4317K



